

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 103
(IB)-1095(ND)2019
New IA/619/2021

IN THE MATTER OF:

Ritu Tandon ... **Applicant/Petitioner**

Versus

M/s. Rain Automotive India Pvt. Ltd. ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 12.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Mr. Abhishek Anand, Mr. Kunal Godhwani & Mr. Pathik Choudhury, Adv for Applicant

ORDER

Issue notice upon Respondents by all modes including the E-mail ID's of the Respondents. Affidavit of service must be filed within a week from today.

List the matter on 10.03.2021.

-Sol-

(L.N. GUPTA)
MEMBER (T)

-Sol-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)